

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

34

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/80/IB/2018  
PETITION NUMBER : CP/552/(IB)/2017  
NAME OF THE PETITIONER(S) : R. VENKATAKRISHNAN  
NAME OF THE RESPONDENT(S) : SMM STEELS RE ROLLING MILLS PVT LTD  
UNDER SECTION : 43,45, 49 & 66

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

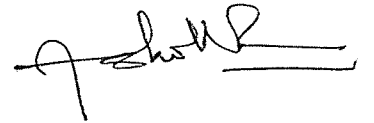
V.V. SIVAKUMAR  
In DVA  
ASSOCIATES

Counsel for  
Resolution  
Professional



R. VIDHYASHANKAR  
R. ASHOK KUMAR

Counsel for Promoters



ORDER

Counsel for RP present. Representing counsel on record for the Respondent present and stated that senior counsel could not attend the Tribunal today due to personal inconvenience and prayed for time for making submissions. At request, time is enlarged for hearing submissions. Put up on 26.09.2018.

-sd/-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-sd/-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)